

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) and (b). The workers of Heavy Engineering Corporation, Ranchi were on strike for about two months. Lock-out was declared from 13.7.1987.

(c) The causes of the strike are the multiplicity of unions, inter-union and intra-union rivalries and interference of outside elements.

(d) As a result of amicable settlement on 24.7.1987, the lock-out has been lifted with immediate effect.

[*Translation*]

Filling of Sand and transportation of Coal by Bharat Coking Coal Limited

310. SHRI SARFARAZ AHMED:
SHRIMATI MANORAMA
SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether Bihar Government had requested Bharat Coking Coal Limited to take up the work of filling of sand and transportation of coal in their own hands and if so, when;

(b) the reasons for which the said proposal has not been accepted by Bharat Coking Coal Ltd. so far;

(c) the time by which Bharat Coking Coal Limited is likely to undertake the work of filling of sand and transportation of coal in their own hands; and

(d) the names of the contractors to whom the work of filling of sand and transportation of coal was entrusted during the last three years and the rates at which the contract was given to each contractor and the reasons for increasing these rates?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (d). No, Sir. But in 1981, in consultation with the Government of Bihar a decision was *inter alia* taken to

abolish contract system in transportation of coal in BCCL and coal transport has since been almost fully departmentalised. Filling of sand is done only departmentally.

For transportation of marginal quantities of coal, not exceeding 10% of the total transportation, private contractors have been engaged specially to clear heavy accumulation of stocks at pitheads. Names of contractors engaged for this purpose during the last three years and the rates allowed year-wise are being collected and will be laid on the Table of the House.

It may be added that while departmental transportation of coal is the policy objective of the company occasional use of private contractors to meet special contingencies may be necessary.

[*English*]

Wage revision for workers of Bharat Heavy Electricals Ltd.

311. SHRI AMAL DATTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether wage revision for workers of the Bharat Heavy Electricals Ltd., Bhopal is overdue;

(b) if so, whether any move has been made for this purpose;

(c) if so, the details thereof; and

(d) if not, the reasons thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) Yes, Sir.

(b) to (d). The Management is holding discussions with the Unions with a view to finalise the matter.

**Hindustan Organic Chemicals Ltd.,
Project at Cochin**

312. PROF. K. V. THOMAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Hindustan Organic Chemicals Ltd. project at Cochin is ready for commissioning; and

(b) what is the total cost of this project?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) The Propylene and Cumene Sections already commissioned. The final Section i.e. Phenol is expected to be commissioned by August, 1987.

(b) The final cost of the Project is likely to be about Rs. 83 crores.

Translation]

Justice to poor

313. SHRI MADAN PANDEY: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are cooperating a legislation to provide a system for administration of justice to not within their means;

(b) if so, the outlines of the scheme; and

(c) if no legislation is contemplated, what other means are contemplated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

(b) and (c). The Law Commission has submitted its 114th Report on Gram Nayalaya which has already been placed before both Houses of Parliament. The Report has been sent to State Governments and Union territories for their comments/views on this subject within two months. Further details shall be worked out on receipt of the State Governments and Union territories in this matter.

[English]

New post offices in Rajasthan

314. SHRI SUBHASH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the scheme for opening of new post offices in Rajasthan during the Seventh Five Year Plan has since been finalised by Government;

(b) if so, the details thereof; and

(c) the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) The Circle-wise programme of opening of new post offices is finalised on a year to year basis.

(b) Under the current Year's Annual Plan (1987-88), 17 new post offices are proposed to be opened in the rural areas of Rajasthan. The villages selected for the purpose are as follows:

- (1) Pananiyon Ka Tala,
- (2) Chohtan Karnado,
- (3) Gumana Ka Tala,
- (4) Jaisindhar R.S.
- (5) Bhalgaon
- (6) Rabasar
- (7) Gardia
- (8) Kharia Rathoran
- (9) Abhe Ka Par
- (10) Ohundhil Tanda
- (11) Kangarh
- (12) Jolar